JOINT SELECT COMMITTEE REPORTS OF LEGISLATIVE ASSEMBLY - 1923

The Legal Practitioner's Bill

List of peports of Select or Joint Committees presented in the Legislative Assembly in 1923.

Serial		Short title of the Bill.	nate of presentation.	Remarks.
1.	The	Cotton Transport Pill.	15.1.23.	•
2.	The	Cantonment(wouse Accommodation)Amendment Bi	11. 15.1.23.	Reports of
3.	The	Indian Boilers Bill.	15.1.23.	the Joint
4.	The	Indian Fines Bill.	16.1.23.	Committees
5.	The	Workmen's Compensation Bill.	24.1.23.	
6.	The	Indian Official Secrets Bill.	31.1.23.	
7.	The	Married Momen's Property Bill by Mr. B.S. Ken	et. 8.2.23.	
.8 .	The	Indian Penal Code(Amendment) Rill(White Sla Traffic)	8.2.23.	
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9.	The	Indian Cotton Cess Bill.	14.7.23.	-do-
10.	The	Code of Civil Procedure (Amendment) Bill by Dr. Hari Singh Gour.	20.2.23.	
.11.	The	Hindu Law of Inheritance (Amendment) Bill by Mr.T.V. Seshagiri /yyer.	14.3.23.	No Copy and
12.	The	Exclusion from Inheritance Bill by Fr.T.V. Seshagiri Ayyar.	14.3.23.	
13.	The	Code of Criminal Procedure (Amadment) Bill (Sec.4) By Mr. Abul Kasem.	14. 3.23.	_
14.	The	Civil Mariage (Amendment) Bill by Dr. Hari Singh Gour.	14. 3.23.	
15.	The	Mussalman Wakf Registration Fill by Mr. Abul Masom.	15.3.23.	
16.	The	Abolition of Transportation Pill.	. · · 3. 7.23.	
17.	The	Indian Stamp (Ameniment) Bill.	10.7.23.	
18.	The	Indian Naturalization Bill.	10.7.23.	
19.	The	Land /cquisition (Amendment) Bill.	16.7.23.	
20.	The	Contonments Bill.	18.7.23.	
21.	The	Code of Civil Procedure (imendment) Fill ly Girdhari Lal Aggarmal.	Lale 24.7.23.	
22.	The	Legal Practitioners Bill by Wr.K.C. Neogy.	25.7.23.	
. 23.	The	Illegitimate Sons' Rights Fill.by r. W.K. peddi Garu.	27.7.23.	

LEGISLATIVE DEPARTMENT.

WE, the undersigned, Members of the Select Committee to which the Bill further to

1. Paper No. I. amend the Legal Practitioners Act, 1879, was

2. Paper No. II. referred, have considered the Bill and the papers noted in the margin, and have now the honour to submit the following interim Report.

- 2. In view of the recent announcement on behalf of the Government that they propose shortly to convene a committee for the purpose of examining the whole question of the constitution of an Indian Bar, we are of opinion that it would not be advisable to proceed at present with legislation affecting only one of the many questions which would necessarily come under the consideration of such a Committee, and in view of an assurance which we have received that the question raised by this Bill will be specifically referred to that Committee, we recommend that no further proceedings should, for the present, be taken in respect of the Bill.
 - 3. The Bill was published in the Gazette of India, dated the 16th September, 1922.

W. M. HAILEY.

T. V. SESHAGIRI AYER.

N. M. SAMARTH.

A. B. LATTHE.

K. AHMED.

DEVA PRASAD SARVADHIKARY.

J. N. MUKHEBJEB.

ABUL KASEM.

H. S. GOUR.

MAN SINGH.

LAKSHMI NARAYAN LAL

JAWAHAR LAL BHARGAVA.

K. C. NEOGY..

The 24th July, 1923.

GOVERNMENT OF INDIA. LEGISLATIVE DEPARTMENT.

Report of Select Committee on the B further to amend the Legal Practition Act, 1879.